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discharge and forcible removal of one of the seamen and the objectionable treatment meted out to them by one of the officers of the ship. At the request of the local Shipping Master the Commissioner of the Government of India in Aden went on board the ship and talked to the crew as well as the officers and the Captain. As a result the discharged seaman was brought back and the Captain promised to redress the grievances of the crew and also to

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take suitable action against the offending officer. The strike was then called off and the ship left the port.

(c) A detailed report has been called for from our Commissioner in Aden.

SHRI S. N. MAZUMDAR: May I know when that report is expected?

SHRIMATI LAKSHMI MENON: Next month.

SHRI S. N. MAZUMDAR: May I know, Sir, whether the Government can assure that, in the meantime, the Indian crew of this ship will not be victimised in any manner?

SHRI JAWAHARLAL NEHRU: How can we give any guarantee that we would take steps because we cannot give a guarantee as to what might or might not happen under certain hypothetical circumstances.

SHRI S. N. MAZUMDAR: May I just draw the attention of the Prime Minister to the fact that the Marine Superintendent, Calcutta, has agreed to hold an enquiry into this matter and he has promised to the representatives of the seamen that he will take steps to see that no victimization takes place?

SHRI JAWAHARLAL NEHRU: I am glad to hear that.

FILM ENTITLED '' SHAHEED-E-AZAM BHAGAT SINGH''

*85. SHRI S. N. MAZUMDAR: Will the Minister for INFORMATION AND BROADCASTING be pleased to state: (a) whether it is a fact that the Central Board of Film Censors referred the film entitled "Shaheed-&-Azam Bhagat Singh" to Government for their views; and

(b) if so, what views have been expressed by Government on the film ?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR IN-FORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) No, Sir.

(b) Does not arise.

SHRI S. N. MAZUMDAR: But has the Government the information whether the decision about this film has been deferred by the Board or not?

SHRI G. RAJAGOPALAN: Before the film was produced, we received a representation from the Punjab Pradesh Congress Committee. It was formally sent to the Board of Censors and we have no information as to what they have done.

SHRI S. N. MAZUMDAR: May I know, Sir, what was made out in that representation?

SHRI G. RAJAGOPALAN: In that representation fears were expressed that the intending producers of the film on the life of Bhagat Singh might not do justice to the great name of the martyr.

SHRI S. N. MAZUMDAR: Is there any likelihood that, in the name of non-violence, permission to this film depicting the life of Bhagat Singh might be withheld?

SHRI G. RAJAGOPALAN: No, Sir.

DR. B. V. KESKAR: Such representations regarding films that are being produced come to us. and as *we* are bound down by certain constitutional restrictions it is not possible for Government to take steps regarding the films which might be improperly produced and which we would like to reform, but we are not able to do it.